

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1071(ND)2018

CORAM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.04.2019.

NAME OF THE COMPANY: M/s. State Bank Of India V/s. M/s. Shri Shyam
Ji Ahrico Exports Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s. 7 of IBC Code

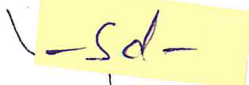
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Advocate for the Petitioner.

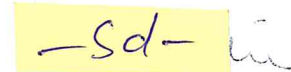
ORDER

Ld. counsel appearing for the ex-Directors of the Corporate Debtor submits that she shall be filing the reply to CA 326/2019 during the course of the day. Advance copy of the reply has been given to the ld. opposite counsel.

To come up for further consideration on 11.04.2019.



(Dr. V.K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)